

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 302 of 2020

Sudhakar S/o Bandappa Tote and anr.

Vs.

State of Maharashtra, through PSO, Darwha, Dist, Yavatmal.

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri D.I. Jain, Advocate for the applicant
Shri I.J. Damle, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

This Court has granted an-interim bail to the accused -
Sudhakar s/o Bandappa Tote on 15.04.2020.

Prosecution/non-applicant has not filed reply.

List this matter after two weeks.

JUDGE